NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 400/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company Under Section		Smt. Srikanta Sarda -Vs- Tansway Marketing Pvt Ltd. 7 IBC		
2.	SYED EHT	Laksaforti	RESPONDENT (STRUCK OFF) Petitionex.	Shull 21) 11/2017
3.	PANKON ALM	wM	ORDER	G-5/1/201

Ld. Counsel for the petitioner and the respondent are present.

Ld. Jr. Counsel made a request that the Sr. Arguing Counsel is not present and prayed that another date may be given. Prayer is allowed.

List on 28/11/2017 for admission.

81

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)